FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 29-Mar-22

LIST OF CREDITORS AS ON ########

	LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CRED						
		RECEIVED		DETAILS OF CLAIM ADMITTED			
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMT COVERED BY GUARANTEE	RELATED PARTY

ITORS

VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS